

Central Administrative Tribunal
Principal Bench : New Delhi

O.A. No. 1810/2002
New Delhi this the 25th Day of July 2002

Hon'ble Dr.A. Vedavalli, Member (J)

Vijay Singh Rawat,
S/o Late Shri R.K.Rawat,
R/o MS-1/23,
Atul Grove Road,
New Delhi-110 001.

Applicant

(By Advocate : None)

Versus

1. Union of India,
through the Secretary,
Ministry of Telecommunication,
Nirman Bhawan, New Delhi.
2. The Secretary,
Department of Posts,
Dak Bhawan, Parliament Street,
New Delhi.
3. The Chief Postmaster General,
Delhi Circle, Meghdoott Bhawan,
New Delhi.
4. The Director,
Department of Posts,
Office of the Chief Postmaster General,
Delhi Circle, Meghdoott Bhawan,
New Delhi.
5. The Asstt.Director (Bldg.),
Department of Posts, Delhi Postal Circle,
(Building Section), Meghdoott Bhawan,
New Delhi-110 001.
6. The Estate Officer,
Department of Posts,
Office of the Postmaster General,
Delhi Circle, New Delhi. Respondents

(By Advocate: None)

O R D E R (Oral)

Hon'ble Dr.A. Vedavalli, Member (J)

None for the parties even on the second call. It is seen that none appeared on behalf of the applicant even on the earlier occasion i.e. 19.7.2002. In the circumstances, it appears that the applicant is not



interested in pursuing the case further. OA is, therefore, dismissed for default and non prosecution.

A.Vedavalli

(Dr. A.Vedavalli)
Member (J)

Mittal